## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 855/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Anglo Alex d' Souza

V/s.

Alcast Foundry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 J. on-Disilm Advocate
2. Agelo Dismize Permone
3. Adv. Kunal Mehta Advocate for
the
Respondent

## ORDER TCP 855/I&BC/NCLT/MB/MAH/2017

Adjourned Sine Die. The Bench will give the notice of next date of Hearing.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 09.01.2018

ug

Sd/-

M.K. SHRAWAT

Member (Judicial)

Note: - Registry to 1880e Notice of heering" infiniting
the next deti; to be fixed for
20 th feb 2018.